

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CA(CAA)-101(PB)/2017

IN THE MATTER OF:

Aster Hotels & Resorts Pvt. Ltd. And
PRN Management Services Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 230 of the Companies Act, 2016

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

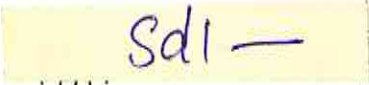
Deepa Krishan
Hon'ble Member (T)

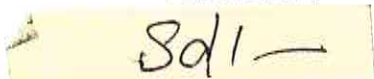
For the Petitioner(s) : Mr. Palash Agarwal & Mr. Harshit Agarwal, Advocates

For the Respondent(s) :

ORDER

Order reserved


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

29.08.2017

Vineet